

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 233, 278 & 279 of 2014 in
Appeal No. 25 of 2014**

Dated : 31th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain
Counsel for the Respondent(s) : Mr. G. Umapathi
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Karnaljit Kaur
Ms. Ishita C. Dasgupta for R-2
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for SLDC**

ORDER

We have heard the learned counsel for the parties in I.A. Nos. 233, 278 & 279 of 2014. The learned counsel for the parties are directed to get more particulars from their respective Clients.

Post the matter for further hearing on **11.08.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**